

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH, BENGALURU**  
*[Hearing Through VC Mode]*

**ITEM No.24**  
**C.P.No.101/BB/2023**

**IN THE MATTER OF:**

Sri M. Ramesh	...	Petitioner
Vs.		
M/s. V M Contractors Pvt. Ltd. Ors.	...	Respondents

**Order under Section 241- 244 of Companies Act, 2013**

**Order delivered on: 18.07.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. DR. VELAMUR G VENKATA CHALAPATHY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Pramod M.S, PCS

**ORDER**

1. Heard the Ld. PCS for the Petitioner.
2. List the case before the Regular Bench on **03.10.2024**.

**-Sd-**  
**DR. V G VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**